

IFFCO Tokio General Insurance Co.Ltd.
Corporate Office: IFFCO Tower, Plot No – 3,
Sector - 29, Gurgaon (Haryana) – 122001
Website - www.iffcotokio.co.in
Call Center – 1800 – 103 – 5499 (Toll free) Or 0124- 4285499



Address of Local Office of IFFCO-TOKIO

Pradhan Mantri Fasal Bima Yojana (PMFBY)

Declaration Form- LOANEE FARMERS

Stamp of Nodal Bank
(With Name, Address & Telephone No.)

Stamp of Bank Branch
(With Name, Address & Telephone No.)

Under the provisions of Pradhan Mantri Fasal Bima Yojana (PMFBY) we hereby declare the aggregate Sum Insured of the Farmers with respect to the Loan Applicants/ Kisan Credit Card Holders under the jurisdiction of our Nodal bank for the season _____ as per the schedule below.

1. It is certified on behalf of this office and the Bank branches /PACS under our jurisdiction that
- All the eligible Loan Applicants/ Kisan Credit Card Holders who have sanctioned credit limit for the respective notified crops for respective season intended to be grown during the season mentioned in the 'Schedule' below are included.
 - All guidelines with regard to coverage under Pradhan Mantri Fasal Bima Yojana (PMFBY) issued by Govt. of India/State Govt. / IFFCO-TOKIO GENERAL INSURANCE CO. LTD. (ITGI) which are in force have been followed.

SCHEDULE

Declaration No. allotted by Bank:

Nodal Bank/Bank Branch Code:

Season.....Year.....Crop.....State:.....District.....

Tehsil.....Revenue CircleGram Panchayat

Sum Insured (Rs./Hectare) (A).....Farmer's Share of Premium (Rs./Hectare)(B).....

Category of Farmers		No. of Farmers	Total Area Insured (Ha.)	Total Sum Insured (Rs.) = (3 X A)	Total Premium Payable by Farmer (Rs.) = (3 x B)
(1)		(2)	(3)	(4)	(5)
(i) Small & Marginal Farmers	SC				
	ST				
	Other than SC/ST				
(ii) Other Farmers	SC				
	ST				
	Other than SC/ST				
Grand Total					

No. of Female Farmers

DD/Cheque/RTGS/NEFT No :DD/Cheque/RTGS/NEFT date:..... DD/Cheque/RTGS/NEFT Amount:

Date :

Place :

Name of Authorized Signatory Nodal Bank/Bank Branch :

Designation:

Signature and Seal of

Authorized Nodal Bank /Bank Branch Official

TO BE COMPLETED BY IFFCO-TOKIO GENERAL INSURANCE CO. LTD.

Receipt No.

Receipt Date

Note 1) Guidelines for filling up the declarations form are mentioned overleaf.

2) Policy conditions apply.

3) Insurance is a subject matter of solicitation.

IRDA Reg. No. 106

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GUIDELINES FOR FILLING UP THE DECLARATION

1. This Declaration format should be used only for loanee farmers.
2. Separate Declaration must be filled in for each crop and each notified area.
3. Only one copy of the Declaration must be submitted to IFFCO TOKIO GIC within the prescribed cut-off date (a copy may be retained by the bank for their record).
4. Complete address of Bank along with the Telephone/Fax number / E-mail must be given to facilitate further communication, whenever necessary.
5. Care should be taken to declare only such loans for crop Insurance coverage which are strictly as per the provisions / conditions and seasonality discipline of the Scheme and the notification by the SLCCCI.
6. Premium D.D. should be in favour of “**IFFCO-TOKIO General Insurance Co. Ltd.**” Payable at “Location Name” .
7. **Details of individual farmers must be enclosed / sent in soft and hard copy in the specified format.**
8. Bank will be held liable for making good any losses/claims arising out of any error of omission or commission by the banks.
9. Specific guidelines for filling in the Schedule:
 - a) Care should be taken to specify the correct NOTIFIED AREA and CROP in each declaration
 - b) Duplication in reporting numbers of farmers / area covered must be avoided in the subsequent Declaration.
 - c) The declaration along with premium must be sent to IFFCO Tokio within stipulated cut –off date mentioned in the notification
10. For any change in the information furnished in this declaration, revised declaration must be submitted.